

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/2016
NAME OF THE PETITIONER(S) : V.C.Velayudhan Nair
NAME OF THE RESPONDENT(S) : Mannam Centenary Textiles Ltd & 5 others
UNDER SECTION : 397,398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	KSHITHIR SARADATHY	for R, & Rs	SEK
2.	B. Dhanaraj -	in the name of	B. Dhanaraj
3.	Archana Iyer Paritosa	Counsel for Petitioner	Paritosa

ORDER

Counsels for both ~~of~~ the parties are present. Counsel for proposed Respondent ^{is} prayed for time. At request, time is enlarged. Put up on **05.09.2017 at 10.30 A.M.**

-sd-

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)